

ITEM NO.11

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 9970/2023

[Arising out of impugned final judgment and order dated 31-03-2023 in WP No. 7158/2020 passed by the High Court of Judicature at Bombay at Aurangabad]

M/S PREMIUM TRANSMISSION PVT. LIMITED

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

(IA No. 98340/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 98341/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 12192/2023 (IX)

(IA No. 115629/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 115630/2023 - EXEMPTION FROM FILING O.T.)

Date : 13-01-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. C. U. Singh, Sr. Adv.(argued by)
Mr. Atul Babasaheb Dakh, AOR
Mr. Kawre B. R., Adv.
Mr. Praveen Kumar Pandey, Adv.

For Respondent(s) Mr. Shrirang B. Varma, Adv.(argued by)
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

Mr. Sandeep Sudhakar Deshmukh, AOR (argued by)
Mr. Nishant Sharma, Adv.
Mr. Ankur S. Savadikar, Adv.
Mr. Ankur Savadikar, Adv.
Mr. Mayur P. Saavarkar, Adv.
Mr. Mayur Saavarkar, Adv.

Mr. B H Marlapalle, Sr. Adv.(argued by)
Mr. Ajit Pravin Wagh, AOR
Mr. Avinish Kr Saurabh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Heard learned counsel for the parties.**
- 2. Arguments concluded.**
- 3. Judgment reserved.**

**(SNEHA DAS)
SENIOR PERSONAL ASSISTANT**

**(NIDHI MATHUR)
COURT MASTER (NSH)**